Central Administrative Tribunal Principal Bench

CP No.392/2019 In OA No.1983/2015 MA No.2743/2019

New Delhi, this the 4th day of October, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

Raj Kumar (Ex. APFC) S/o. Late Rameshwar, Aged About 61 years, R/o. WZ-15A, Tatar pur, New Delhi – 110 027.

....Petitioner

(None)

Versus

- 1. Shri. Heeralal Samariya Secretary, Ministry of Labour and Employment, Govt. of India Shram Shakti Bhawan, Rafi Marg, New Delhi-110 001.
- 2. Sh. Sunil Barthwal, IAS
 Central Provident Fund Commissioner
 Employees Provident Fund Organisation,
 Bhavishya Nidhi Bhawan,
 14, Bhikaji Cama Place,
 New Delhi-110066.

...Respondents

(By Advocate : Shri Abhishek Singh for Shri Sanjay K. Shandilya)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

This contempt case is filed alleging that the respondents did not implement the order 25.04.2019, passed by this Tribunal in OA No.1983/2015. The direction issued therein is to count nine months of the ad hoc service of the applicant to enable him to complete four years of regular service in the post of APFC, which in turn will enable him to be granted the Senior Time Scale.

2. Today, it is brought to our notice by the learned counsel for respondents that a Writ Petition was filed against the order in the OA and that it has been stayed. Therefore, the CP is closed.

(Pradeep Kumar) (Justice L. Narasimha Reddy) Member (A) Member (J)

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